

**SUPREME COURT OF INDIA**

**NOTICE**

TAKE NOTICE THAT DUE TO NON AVAILABILITY OF HON'BLE THE CJI TODAY THE 1ST MARCH, 2019 (FRIDAY), THE CHIEF JUSTICE'S COURT WILL NOT SIT AND THE MATTERS LISTED BEFORE THE BENCH COMPRISING HON'BLE THE CJI AND HON'BLE MR. JUSTICE SANJIV KHANNA WILL NOT BE TAKEN UP.

TAKE FURTHER NOTICE THAT DUE TO NON AVAILABILITY OF HON'BLE MS. JUSTICE INDU MALHOTRA TODAY THE 1ST MARCH, 2019 (FRIDAY), MATTERS LISTED IN COURT NO. 9 BEFORE THE BENCH COMPRISING HON'BLE MR. JUSTICE UDAY UMESH LALIT AND HON'BLE MS. JUSTICE INDU MALHOTRA WILL NOW BE TAKEN UP FOR HEARING BY THE BENCH COMPRISING HON'BLE MR. JUSTICE UDAY UMESH LALIT AND HON'BLE MS. JUSTICE INDIRA BANERJEE.

ALSO TAKE NOTICE THAT CHAMBER MATTERS LISTED BEFORE HON'BLE MS. JUSTICE INDIRA BANERJEE IN COURT NO. 10 WILL NOW BE TAKEN UP FOR HEARING BY HON'BLE MR. JUSTICE SANJIV KHANNA AT 12.00 NOON.

TAKE FURTHER NOTICE THAT JUDGMENT LISTED AS ITEM NO. 1502 I.E. SLP (C) NO. 29855/2018 TO BE PRONOUNCED BY HON'BLE MS. JUSTICE INDU MALHOTRA STANDS CANCELLED.

DATED THIS, THE 1ST DAY OF MARCH, 2019.

BY ORDER

ADDL. REGISTRAR (DEU)

COPY TO

ALL CONCERNED